

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**  
Imphal, the 5<sup>th</sup> June, 2024

No. HCM/1/96-BENCH/  
and litigants that:

: It is informed to all learned members of the Bar

- i) In view of non-availability of Hon'ble Mr. Justice A. Bimol Singh to hold court sitting on 10<sup>th</sup> and 11<sup>th</sup> June, 2024 as His Lordship is availing casual leave; and
- ii) In view of non-availability of Hon'ble Mr. Justice A. Guneshwar Sharma to hold court sitting from 10<sup>th</sup> to 12<sup>th</sup> June, 2024 as His Lordship is availing casual leave;

it is notified as under:

- 1) Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will hold Single Bench on 10<sup>th</sup>, 11<sup>th</sup> and 12<sup>th</sup> June, 2024;
- 2) Regular Single Bench matters of Hon'ble Mr. Justice A. Bimol Singh to be listed on 10<sup>th</sup> and 11<sup>th</sup> June, 2024 will be listed on the same day before Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui for fixing date; and
- 3) Regular Single Bench matters of Hon'ble Mr. Justice A. Guneshwar Sharma to be listed on 10<sup>th</sup>, 11<sup>th</sup> and 12<sup>th</sup> June, 2024 will be listed on the same day before Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui for fixing date.

By Order etc.

Sd/-

**(ATHOKPAM SHANTA DEVI)**  
**i/c REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

---

Endt. No. HCM/1/96-BENCH/ 12105 - 22

Imphal, the 5<sup>th</sup> June, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

*Shanta*  
5/6/24

**i/c REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**